

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 597 OF 2025**

**IN THE MATTER OF:**

**Shri Prahlad Singh** .....PETITIONER

**VERSUS**

**State of Uttar Pradesh & Ors.** .....RESPONDENT

**MEMO OF PARTIES (As Per ORDER DATED 04.12.2025)**

**Shri Prahlad Singh** .....PETITIONER

**VERSUS**

1. State of Uttar Pradesh  
Through Principal Secretary,  
Environment, Forest and Climate Change, Government of Uttar Pradesh,  
17, Rana Pratap Marg, Lucknow, (U.P.), 226001  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in) **RESPONDENT NO.1**
2. Director, Mining and Geology, Government of U.P.  
Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg,  
Lucknow- 226001, U.P.  
Email: [dgmupexp@gmail.com](mailto:dgmupexp@gmail.com) **RESPONDENT NO.2**
3. District Magistrate, Mirzapur  
Collectorate Building, Mirzapur, Uttar Pradesh 231001  
Email: [dmmir@nic.in](mailto:dmmir@nic.in) **RESPONDENT NO.3**
4. Central Pollution Control Board  
Through Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) **RESPONDENT NO.4**
5. Uttar Pradesh Pollution Control Board (UPPCB)  
Through Member Secretary,  
Building No. TC-12, Vibhuti Khand, Gomti Nagar,  
Lucknow, Uttar Pradesh 226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) **RESPONDENT NO.5**
6. Shri Gulab Das Maurya **RESPONDENT NO.6**
7. Shyam Bahadur Singh **RESPONDENT NO.7**
8. Raj Kumar Singh **RESPONDENT NO.8**
9. Ajay Kumar Singh **RESPONDENT NO.9**
10. Hanuman Pathak **RESPONDENT NO.10**
11. Anirudh Tiwari **RESPONDENT NO.11**